

ITEM NO.1502

COURT NO.2

SECTION X

S U P R E M E C O U R T O F I N D I A  
RECORD OF PROCEEDINGS

Writ Petition(s)(Civil) No(s). 1220/2021

RACHANA GANGU & ANR.

Petitioner(s)

VERSUS

UNION OF INDIA & ORS.

Respondent(s)

IA No. 191979/2023 - APPLICATION FOR PERMISSION  
IA No. 124532/2022 - EXEMPTION FROM FILING AFFIDAVIT  
IA No. 149852/2021 - EXEMPTION FROM FILING AFFIDAVIT  
IA No. 144140/2021 - EXEMPTION FROM FILING AFFIDAVIT  
IA No. 124527/2022 - PERMISSION TO FILE ADDITIONAL  
DOCUMENTS/FACTS/ANNEXURES  
IA No. 149851/2021 - PERMISSION TO FILE ADDITIONAL  
DOCUMENTS/FACTS/ANNEXURES

WITH

SLP(C) No. 16452/2023 (XI-B)  
IA No. 132050/2023 - EXEMPTION FROM FILING C/C OF THE IMPUGNED  
JUDGMENT  
IA No. 132048/2023 - PERMISSION TO FILE ADDITIONAL  
DOCUMENTS/FACTS/ANNEXURES

T.P.(C) No. 1716/2023 (XI-B)  
IA No. 134146/2023 - STAY APPLICATION

T.P.(C) No. 2289-2294/2024 (XI-B)  
IA No. 194115/2024 - STAY APPLICATION

Date : 09-03-2026 These matters were called  
on for Judgment today.

CORAM :

HON'BLE MR. JUSTICE VIKRAM NATH  
HON'BLE MR. JUSTICE SANDEEP MEHTA

For Petitioner(s) : Mr. Colin Gonsalves, Sr.Adv.  
Mr. Manik Gupta, Adv.  
Mr. Satya Mitra, AOR

Mr. Amrish Kumar, AOR

Mr. Raj Bahadur Yadav, AOR

Mr. Sudarshan Lamba, AOR

For Respondent(s) :Mrs. Aishwarya Bhati, A.S.G.  
Mr. Raj Bahadur Yadav, AOR  
Mr. Ishaan Sharma, Adv.  
Mr. Rajat Nair, Adv.  
Mr. Padmesh Mishra, Adv.  
Mr. Vijay Awana, Adv.  
Dr. Arun Kumar Yadav, Adv.  
Mr. Raj Bahadur Yadav, AOR/ Adv.

Mr. S.P. Chaly, Sr. Adv.  
Ms. Anu B., AOR  
Mr. Shivam Sharma, Adv.  
Mr. Bibhuti Krishna, Adv.  
Mr. Vaibhav Choudhary, Adv.

Mr. Prabhu K N, Adv.  
Mr. Sureshan P., AOR

Mr. Arvind Kumar Sharma, AOR

Mr. Nishe Rajen Shonker, AOR  
Mrs. Anu K Joy, Adv.  
Mr. Alim Anvar, Adv.  
Mr. Santhosh K, Adv.

Mr. Adolf Mathew, Adv.  
Mr. Shishir Pinaki, AOR

Mr. C. Unnikrishnan, Adv.  
Mr. Pranav Krishna, AOR

Mr. Aljo K. Joseph, AOR

Mr. Mohammed Sadique T.A., AOR  
Mrs. Devika A.l., Adv.

Ms. Monisha Mane Bhangale, Adv.  
Ms. Bijal Vora, Adv.  
Mr. Utkarsh Vatsa, Adv.  
Mr. Udit Bajpai, Adv.  
Ms. Prachi Dhingra, Adv.  
Mr. Ayush Raj, Adv.  
Mr. Pranav Sarthi, AOR

Mr. Ramesh Babu M. R., AOR  
Mr. Vijay Kumar, Adv.

Mr. Prashant Bhushan, AOR

The Court made the following  
O R D E R

List the matters tomorrow, i.e. 10.03.2026, for  
pronouncement of judgment.

(NEETU KHAJURIA)  
ASSISTANT REGISTRAR-CUM-PS

(RANJANA SHAILEY)  
ASSISTANT REGISTRAR